

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) CP(IB) 82 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2021

Name of the Company: Mahendra Singh Rawat
V/s
Maa Peetambra Sugar & Power

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Shivram Ganeshan appeared for the Operational Creditor.

Learned Counsel Mr. Alay Vasavda appeared for the Corporate Debtor.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 26.02.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 15th day of January, 2021